Central Administrative Tribunal Principal Bench

CP - 380/2018 OA - 3802/2017 MA - 2727/2018 MA - 2728/2018

New Delhi, this the 28th day of September, 2018

Hon'ble Mr. K.N. Srivastava, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Puran Prakash S/o Lt Shri Ganeshi Dutt R/o B-83, Telecom Staff Quarter VivekVihar, Delhi – 95.

....Petitioner

(By Advocate : Ms. Bhawna Massay)

Versus

- Sh. L.N. Sharma
 Sr. Chief Post Master of Post Office
 New Delhi, Central Division
 Megdoot Bhawan, New Delhi 110001.
- Sh. G.C. Panth
 The SSPO
 New Delhi, Central Division, New Delhi.

....Contemnor/Respondents

(By Advocate : Mr. R.K. Jain)

ORDER (ORAL)

Mr. K.N. Srivastava, Member (A)

Ms. Bhawna Massay, learned counsel for the petitioner submits that the Tribunal's order dated 29.11.2017 in OA 3802/2017 has since been complied with and as such the CP has become infructuous. Dismissed as such.Notices issued to the respondents stand discharged.

(S.N. Terdal) Member (J) (K.N. Srivastava) Member (A)

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